

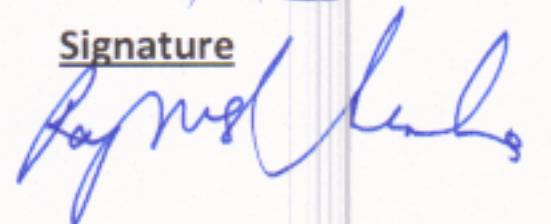
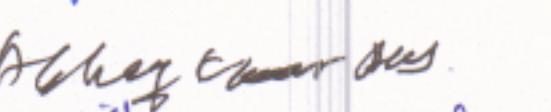
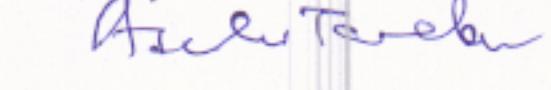
National Company Law Tribunal

Allahabad Bench

CP NO. 1/HD/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE COMPANY: Dr. Vishwesh Dutt Tiwari v/s Galaxy Life Care Services Pvt Ltd & Ors
SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act 1957

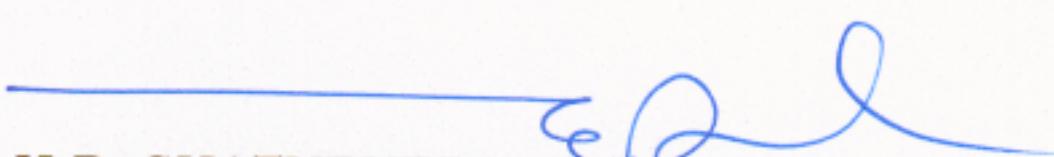
SI. NO.	Name	Designation	Representation	Signature
1.	RAJNISH SINHA	Advocate	Respondents Petitions.	
2.	ABHAY K. DAS	Adv.	Respondents Advocate.	
3.	ADGON TANDON	PCS	Respondents.	

Order Dated 26.04.2017

CP No. 1/ 2016: Dr. Vishwesh Dutt Tiwari v/s M/S Galaxy Life Care Services Limited & Ors

Parties are represented by their respective counsel. The time is granted to file rejoinder in CA No. 251 of 2015.

List it on 23 May, 2017.


H.P. CHATURVEDI, MEMBER-JUDICIAL

Order Dated 26.04.2017